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### REPORT OF STUDY TEAM ON THE WORKING OF CO-OPERATIVE MOVEMENT IN YUGOSLAVIA AND ISRAEL

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): Sir, I beg to lay on the Table a copy of the Report of the Study Team on the Working of the Co-operative Movement in Yugoslavia and Israel. [Placed in Library. See No. LT-2394/60.]

### STATEMENT ON FLOOD SITUATION IN HIMACHAL PRADESH

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): Sir, I beg to lay on the Table a statement on the flood situation in Himachal Pradesh. [Placed in Library. See No. LT-2393/60.]

### ANNUAL REPORT (1959-60) OF THE EMPLOYEES' STATE INSURANCE CORPORATION

SHRI J. S. L. HATHI: Sir, on behalf of Shri L. N. Mishra, I beg to lay on the Table, under section 36 of the Employees' State Insurance Act, 1948, a copy of the Annual Report of the Employees' State Insurance Corporation for the year 1959-60. [Placed in Library. See No. LT-2364/60.]

## NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF FOOD AND AGRICULTURE (SHRI S. K. PATIL): Sir, I beg to lay on the Table, under sub-section (6) of section 3 oi the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Food):—

(i) Notification G.S.R. No. 997, dated the 27th August, 1960, regulating the price at which Jowar shall be sold in the State of Maharashtra.

- (ii) Notification G.S.R. No. 999, dated the 30th August, 1960, publishing the Delhi Wheat and Wheat Products (Export Control) Amendment Order, 1960.
- (lii) Notification G.S.R. No. 102t», dated the 27th August, I960, publishing the Uttar Pradesh Foodgrains (Restrictions on Border Movement) Amendment Order, 1960.

[Placed in Library. See No. LT-2374/60 for (i) to (iii)],

# SECOND REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON OFFICES OF PROFIT

DR. R. B. GOUR (Andhra Pradesh): Sir, I beg to lay on the Table a copy of the Second Report of the Joint Committee of the Houses on Offices of Profit.

### MINUTES OF THE SEVENTH TO THIRTEENTH SITTINGS OF THE JOINT COMMITTEE OF THE HOUSES ON OFFICES OF PROFIT

DR. R. B. GOUR (Anrdra Pradesh): Sir, I beg to lay on the Table a copy of the Minutes of the Seventh to Thirteenth Sittings of the Joint Committee on Offices of Profit.

### STATEMENT RE. RECOMMENDA-TIONS OF THE DIRECT TAXES ADMINISTRATION ENQUIRY COMMITTEE

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (Dr. B. GOPALA REDDI): With your permission, Sir, I rise to make a brief statement about the recommendations of the Direct Taxes Administrative Enquiry Committee.